

Central Administrative Tribunal
Principal Bench

O.A.No.1/93

Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

(10)

New Delhi, this the 16th day of March, 1998

Shri Jaspal Singh
s/o Sardar Surgan Singh
r/o A-162, Meera Bagh
Delhi - 110 041.
Working as Senior Scientific Officer Gr.II
Central Forensic Scientific Laboratory
CBI, Lodi Road, New Delhi - 3. Applicant

(None for the applicant)

Vs.

1. Union of India through
Secretary
Ministry of Home Affairs
North Block
New Delhi - 110 001.
2. Central Bureau of Investigation
through its Director, Block-3
C.G.O.Complex
Lodhi Road
New Delhi - 110 003.
3. Central Forensic Science Laboratory
through its
Director
Block - 4, C.G.O.Complex
Lodhi Road
New Delhi - 110 003.
4. Union Public Service Commission
through its
Secretary
Dholpur House
Shahajahan Road
New Delhi - 110 011. Respondents

(By Shri N.S.Mehta, Sr. Standing Counsel)

O R D E R (Oral)

Hon'ble Shri Justice K.M.Agarwal, Chairman

The learned counsel for the respondents informs that the applicant has died on 19.12.1993 and in support of his contention filed before us one certificate dated 16.3.1998 issued by the Incharge, Director, CFSL, CBI, New Delhi. In the light of this statement, the OA does

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not survive and accordingly it is hereby dismissed as having abated. Let the certificate be kept on record. No costs.

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(K.M.AGARWAL)
CHAIRMAN

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/